

# POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

## JALGAON RE-ROLLING INDUSTRIES LIMITED (JIL)

**Regd. Office:** Plot No. A-17 to 27, Ajantha Road, MIDC Industrial Area, Jalgaon, 425003

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**Corporate Office:** Warden House, 2<sup>nd</sup> Floor, Sir PM Road, Fort, Mumbai 400 001

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The following announcement is made by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Thursday, October 08, 2009 and closure of Open Offer to the Shareholders of JIL.

|    |                                                                                |                                                                                                                                           |                   |                      |                      |
|----|--------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------|-------------------|----------------------|----------------------|
| 1  | Name of the Target Company                                                     | <b>Jalgaon Re-rolling Industries Limited</b>                                                                                              |                   |                      |                      |
| 2  | Name of the Acquirers, including PACs, if any                                  | Main Acquirers<br>Shri. Shankarro A Borkar, Smt. Sunanda S Borkar<br>& Shri. Amol S Borkar<br><b>Person Acting in Concert(PAC) : None</b> |                   |                      |                      |
| 3  | Name of the Manager to the Offer                                               | Fedex Securities Ltd.                                                                                                                     |                   |                      |                      |
| 4  | Name of the Registrar to the Offer                                             | Purva Share Registry (India) Pvt. Ltd                                                                                                     |                   |                      |                      |
| 5  | Date of Opening of the Offer                                                   | Friday, November 27, 2009                                                                                                                 |                   |                      |                      |
| 6  | Date of Closure of the Offer                                                   | Wednesday, December 16, 2009                                                                                                              |                   |                      |                      |
| 7  | <b>Details of Acquisition</b>                                                  | <b>Proposed in Letter of Offer</b>                                                                                                        |                   | <b>Actuals</b>       |                      |
|    | a Offer Price<br>Fully paid up<br>Partly Paid Up                               | Rs. 40/-<br>No partly paid Shares                                                                                                         |                   | Rs. 40/-<br>N.A.     |                      |
|    | b Shareholding of Acquirers prior to Public Announcement (PA)                  | 0 (0%)                                                                                                                                    |                   | 0(0%)                |                      |
|    | c Shares acquired after PA                                                     | 0(0%)                                                                                                                                     |                   | 0(0%)                |                      |
|    | d Shares being acquired through Share Purchase Agreement                       | 3,30,750 (73.50%)                                                                                                                         |                   | 3,30,750 (73.50%)    |                      |
|    | e Shares acquired in the Open Offer                                            | 90,000 (20%)                                                                                                                              |                   | 4,500(1.00%)         |                      |
|    | f Size of open Offer (No of Shares X Offer price)                              | Rs.36.00 Lacs                                                                                                                             |                   | Rs.1.80 Lacs         |                      |
|    | g Shares if any acquired after PA but 7 working days prior to closure of Offer |                                                                                                                                           |                   | NIL                  |                      |
|    | Price of the Shares acquired                                                   |                                                                                                                                           |                   | N A                  |                      |
|    | No. of Shares acquired                                                         |                                                                                                                                           |                   | N A                  |                      |
|    | % of Shares acquired                                                           |                                                                                                                                           |                   | N A                  |                      |
|    | h Post Offer Shareholding of Acquirers including PACs, if any Fully Paid       | 4,20,750(93.50%)                                                                                                                          |                   | 3,35,250 (74.50%)    |                      |
|    | i <b>Pre and Post offer Shareholding of Public</b>                             | <b>Pre Offer</b>                                                                                                                          | <b>Post Offer</b> | <b>Pre Offer</b>     | <b>Post Offer</b>    |
|    | Fully paid Shares                                                              | 1,10,350<br>(24.52%)                                                                                                                      | 29,250<br>(6.50%) | 1,10,350<br>(24.52%) | 1,14,750<br>(25.50%) |
| 8. | Date of despatch of consideration and delay if any.                            | Wednesday, December 23, 2009. No delay.<br>No interest is due and payable                                                                 |                   |                      |                      |
| 9  | Position of Escrow Account                                                     | The Escrow Deposit alongwith interest earned on the Deposit still held with lien in favor of Manager to the Offer.                        |                   |                      |                      |
| 10 | Status of Investor complaints                                                  | No investor complaints relating to the Offer.                                                                                             |                   |                      |                      |

**Note: Post Offer the residual holding of the present promoters, has been clubbed with public holding**

**The Acquirers accept full responsibility for the information contained in this Public Announcement.**

### ISSUED BY MANAGER TO THE OFFER

**FEDEX  
SECURITIES  
LIMITED**



### FEDEX SECURITIES LIMITED

SEBI Regn. No. INM 000010163

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Tel. Nos. (022) 26136460 / 61, Fax No. (022) 2618 6966

**Contact Person : Shri. R. Ramakrishnan**

**On behalf of the Acquirers**

**SHRI. SHANKARRO A BORKAR, SMT. SUNANDA S BORKAR & SHRI. AMOL S BORKAR**

Place : Mumbai

Date : December 24, 2009